

[*Translation*]

Mistakes in Telecasting Hindi News by Doordarshan

373. DR. SHAILENDER NATH SHRI-VASTAVA: Will the Minister of INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether grammatical and other mistakes have come to the notice of Government in display of names of the Artists, Directors and other information before and after the telecast of Hindi news, music, plays etc. by Doordarshan; and

(b) if so, the remedial measures proposed to be taken by Government to improve the position in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P UPENDRA): (a) Yes, Sir.

(b) The remedial measures taken by Doordarshan include scrutiny of graphics by experts and a stricter supervision of transmission. Besides, a 'Presentation Section', headed by an Officer of the rank of Deputy Director, checks all the details before the programmes are telecast.

Setting up of a TV Centre at Patna

374. DR. SHAILENDRA NATH SHRI-VASTAVA: Will the Minister of INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS be pleased to state:

(a) when a Television Centre will be set up at Patna; and

(b) the location, capacity and range of the proposed TV Centre?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF

PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). A high power (10 KW) TV transmitter with a service range of about 120 kms. inclusive of areas in the periphery receiving weak signals, is, at present functioning at Patna. A full fledged TV Studio Centre, equipped with modern and sophisticated programme production facilities, is also under implementation at Chajju Bagh, Patna. The Project is expected to be commissioned into service during 1991-92.

[*English*]

Delhi Judiciary Services

375. SHRI L.K. ADVANI: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government propose to reorganise and increase the strength of the Delhi Judiciary in view of the enormous increase in laws, litigation and population in Delhi and to implement the recommendations of Law Commission so as to give quick and efficient justice to the people of Delhi;

(b) if so, whether Government propose to create more, judicial districts in Delhi; and

(c) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Government proposes to augment the strength of Delhi judiciary to cope with increase in litigation.

(b) No, Sir.

(c) Does not arise.

Family Courts in Delhi

376. SHRI L.K. ADVANI: Will the Minister of LAW AND JUSTICE be pleased to state when Government propose to set up